



## **CDROME Response to TRAI consultation on Valuation and Reserve Price of Spectrum**

CDROME would like to compliment TRAI for their efforts in bringing out this consultation paper on Valuation & Reserve Price of Spectrum.

### **Response to Specific Questions:**

**Q.3. Is any restriction required to be imposed on the eligibility for participation in the proposed auction?**

**CDROME View:** Any one should be able to participate in the proposed auction, subject to the fulfillment of the laid down criteria/ conditions. The eligibility conditions stipulated in the last auction of 2013 may be considered for the current auction also.

**Q.5. should roll out obligations for new/existing/renewal/quashed licenses be different? Please give justification in support of your answer.**

**CDROME View:** There should not be any roll out obligations for any new licensee. The reason is simple, the roll out condition was nescerrearly till 2003, but after 2003 many new operators took the licenses & put multiple efforts to address very few people in rural areas. The results have been wastage of national resources. So this should be stopped now.

**Q.6. Is there a need to prescribe additional roll-out obligations for a TSP who acquires spectrum in the auction even if it has already fulfilled the prescribed roll-out obligations earlier?**

**CDROME View:** AS mentioned above, for new licensees there should not be any roll out conditions. The roll out conditions of the existing licensees should be full filled by them.

